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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

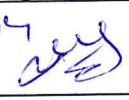

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 73/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies , Hyderabad
NAME OF THE PETITIONER(S)	Sri Balaji Hollow Bricks & FRC Covers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. CH. VENKAT REDDY	Company Secretary in Practice	csvenkatreddy@gmail.com 9848242304	
D.R.S.V. RAMA KRISHNA	Adv.	svraramakrishna@gmail.com 9248403691	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appaiah In RERA	Case	9848242304	

Heard Shri K. CH. Venkat Reddy, Learned PCS for the Petitioner. The RoC addressed a letter dated 26.09.2017 by stating that the Petitioner can be directed to submit last 2 years audited balance sheet alongwith fee to verify the affairs of the company. The Learned Counsel for the Petitioner submits that he would submit the same immediately. RoC is directed to submit his report in accordance with prescribed rules. Post the case on 16.10.2017.



Member (T)



Member (J)

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